

O.A 93/86  
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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order
Order No.1 dt. 8.4.87 contd.		<p>Sr. Standing Counsel . It is directed that learned Sr. Standing Counsel will take necessary steps for production of those documents on the date of hearing.</p> <p>Sd/ B. R. Patel Vice-Chairman</p> <p>Sd/ K. P. Acharys Member (Judicial)</p>	
2	22.12.89	<p>As per order of the Hon'ble Chairman of the Central Administrative Tribunal, this case should be transferred to Madras Bench of the Central Administrative Tribunal. Send the entire records to Madras Bench making necessary endorsement to the concerned Registrar.</p> <p>Sd/ B. R. Patel Vice-Chairman</p> <p>Sd/ N. Sengupta.</p>	